

### **Improvement in Public Distribution System**

242 SHRI PRAKASH V. PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether Government propose to improve and restructure the Public Distribution System in the country and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA) (a) and (b) As a continual process to strengthen and streamline the functioning of the PDS, the Central Government have advised the State Governments and U T Administrations from time to time to increase the commodity coverage, evolve an effective coordination system among various agencies engaged in PDS, set up consumer advisory/vigilance committees at various levels, improve the viability of fair price shops, tighten enforcement and inspection arrangements, open more fair price shops wherever necessary, introduce mobile shops for supply of essential commodities, etc. The actual implementation of the Public Distribution System is the responsibility of the State Governments/UT Administrations.

### **Implementation of Labour Laws in J & K**

243 SHRI PIYARE LAL HANDOO: Will the Minister of LABOUR be pleased to state

(a) the details of labour laws passed by Parliament and made applicable to the State of Jammu and Kashmir, indicating the year when each was made applicable, and

(b) the number of such laws that have been implemented in the State?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) (a) and (b) Information is being collected and will be laid on the table of the House

### **Export of Indian Man-Power to Foreign Countries**

244 SHRI HARADHAN ROY: Will the Minister of LABOUR be pleased to state

(a) whether India is exporting man-power to foreign countries,

(b) if so, to which countries and what is the number of migrants to such countries, year-wise during the last three years

(c) the details of annual receipts from the emigrants,

(d) the schemes in which the receipts have been utilized, and

(e) the effects thereof on national economy?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) (a) Yes, Sir

(b) India is exporting man-power mostly to Gulf countries, though some Indian workers also go to other countries as well. Names of the Gulf countries where bulk of Indian workers go are Bahrain, Iraqs, Kuwait, Libya, Oman, Qatar, Saudi Arabia, U A E and People's Democratic Republic of Yemen. As per figures recorded in the Ministry of Labour the total number of workers who have been granted emigration clearance for the last three years are as follows -

1987	1 25 lakhs
1988	1 77 lakhs
1989	1 26 lakhs